

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no. 147, 148 & 149 of 2011

Dated : 17th January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Appeal no. 147 of 2011

Western Electricity Supply Company of Orissa LtdAppellant(s)

Versus

**Odisha Electricity Regulatory Commission
& Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Hasan Murtza**

**Counsel for the Respondent (s): Mr. B.K. Nayak
Mr. Rutwik Panda for R-1**

Appeal no. 148 of 2011

Southern Electricity Supply Company of Orissa Ltd.Appellant(s)

Versus

**Odisha Electricity Regulatory Commission
& Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Hasan Murtza**

**Counsel for the Respondent (s): Mr. B.K. Nayak
Mr. Rutwik Panda for R-1**

Appeal no. 149 of 2011

**North-Eastern Electricity Supply Company of
Orissa Ltd.Appellant(s)**

Versus**Odisha Electricity Regulatory Commission
& Ors.****.... Respondent (s)****Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Hasan Murtza****Counsel for the Respondent (s): Mr. B.K. Nayak
Mr. Rutwik Panda for R-1****ORDER**

It is represented by the Learned Counsel for the parties that several issues raised in these Appeals have been raised in other Appeal nos. 26, 27 & 28 of 2009 pending before the Regular Bench.

Therefore, post these Appeals along with Appeal nos. 26, 27 & 28 of 2009 on **30.1.2013** before the Regular Bench.

**(V.J. Talwar)
Technical Member****(Justice M. Karpaga Vinayagam)
Chairperson**

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